

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Sub Promotion from Driver/ Staff Car Driver (Grade-II) to Driver/ Staff Car Driver (Grade-I)

Consequent upon recommendations of the 'Selection Committee' vide its Minutes of Meeting dated 08.11.2024, the following Driver/Staff Car Driver (Grade-II) are hereby promoted to the posts of Driver/Staff Car Driver (Grade-I) in the pay scale of Rs. 5200-20200/- (PB-I), Grade Pay of Rs. 2800/- (pre revised) (Level-5 of pay matrix 7th CPC) with immediate effect:

Sl. No.	Name of the Officials, Sh.	Father's Name, Sh.	Emp. Code	Category
1	Dinesh Solanki	Jai Bhagwan Solanki	10050	General
2	Manoj Kumar	Gulab Singh	10048/32309193	General
3	Tilak Raj	Salig Ram	10043/94855034	OBC
4	Shiv Ram	Shiv Charan	10046	SC
5	Muti Pal	Ram Singh	10053/51145831	SC
6	Kuldeep Singh Bisht	Malu Singh	10030/36866604	General
7	Surender Pal	Prem Singh	10055	SC

NOTE:1. As per Rule 21 (2) of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, "All appointment by promotion shall be on officiation basis for a period of two years".

2. The promotions mentioned above shall have prospective effect only i.e. from the date of assuming the charge.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

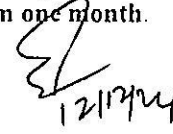
69087 - 49137
/Admn.III/S&P/2024

Dated, Delhi the 12 DEC 2024

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, North/North-West/West/South-West/South-East/South/ New Delhi/East/Shahdara/North-East & Rouse Avenue, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi with the request to circulate the present order amongst the officials of this office presently posted under your kind control on deputation/diverted capacity.
3. Sh. Rajesh Kumar Goyal, Ld. District Judge, Commercial Court (Central)-02, THC, Delhi/Chairperson.
4. Sh. Naresh Kumar Laka. Ld. District Judge-07, Central, THC, Delhi/ Member.

5. Sh. Bharat Aggarwal, Ld. ACJ-cum-CCJ-cum-ARC, Central. IHC. Delhi/ Member.
6. P.S. to the undersigned.
7. All the DDOs/AOs/AAOs, Account Branch, Delhi/New Delhi.
8. The concerned Pay & Accounts Office, Delhi through concerned Accounts Branches (NE)
9. The AO(J)/Br. I/C, Vigilance Branches, all District Courts, Delhi/New Delhi.
10. The AO(J)/Br. I/C, Litigation Branch, THC, Delhi.
11. The AO(J)/Br. I/C, Recruitment Cell, THC, Delhi.
12. The Dealing Officials (Service Book), all District Courts, Delhi/New Delhi.
13. The Dealing Officials (Pension Cell), all District Courts, Delhi/New Delhi.
14. The concerned Pay Bill Clerks, all District Courts, Delhi/New Delhi.
15. The Dealing Official, Personal File Seat, Admn.III (HQs), THC, Delhi.
16. The Dealing Officials, ACR Cell (HQs), THC, Delhi.
17. The Dealing Official, posting & transfer seat, Pool Car Section, Central. THC to put in place of postings of concerned officials to the R&I Branch, THC, Delhi.
18. The dealing Official, Layers Seat, for uploading on Layers.
19. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.
20. All the concerned officials with the directions to exercise their 'Option Form' in their respective Accounts Branch for the purpose of pay fixation within one month.


12/11/2024

Principal District & Sessions Judge (HQs)
& His Hazari Courts, Delhi